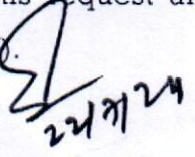


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Anil Kumar** S/o Sh. Nanhey Lal, (E.C. No.-13660) Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 24.07.2024 (A/N).



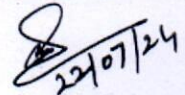
(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

No. 42505 - 42560 Admn. II/PF/Ret./2024

Delhi, Dated the 22 JUL 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South District, Saket Courts, New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South District, Saket Courts, New Delhi.
- 6 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:- South & Central District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South District, Saket Courts, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, South District, Saket Courts, New Delhi.
- 14 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
- 15 Dealing Official:- General Branch, Central District, THC, Delhi.
- 16 **Sh. Anil Kumar (E.C.-13660)** S/o Sh. Nanhey Lal, Judicial Assistant in Record Room (Sessions), South District, Saket Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.



A.O. (Judl.) Admn.If (C)
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.